

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.01.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
02.00 PM

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025 For Condone Delay IA No. 87/2025	Tamilnadu Mercantile Bank Ltd. Purasawalkam Branch Vs E. Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	
2.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 For Condone Delay IA No. 93/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	
3.	Comp App (AT) (CH) (Ins) No. 21/2025 For Condone Delay IA No. 95/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erst. Liquidator of Swastik Spinners (India) Pvt. Ltd.	Mr. Rajendran Raghavan	
4.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erst. IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. through Liquidator, Deepa Venkat Ramani and 2 Ors.	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1

6.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No.1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr.A Karthikeyan
7.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2
8.	IA No. 500/2023 (To implead) IA No. 1302/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	Radhakumari Suspended Director & shareholder of Uthara Fashion Knitwear Ltd. Vs Stressed Asset Stabilization Fund (SASF) & Anr.	Ms. N Varsha	Mr.T Ravichandran R1
9.	IA No. 917/2024 (For Direction) in Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia- R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No.166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
11.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
12.	Comp App AT) (CH) (Ins) No. 199/2024	Atlanti Spinning and Weaving Mills Ltd rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co. & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
13.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors	Mr. VV Sivakumar	

14.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia R3 Mr. Sharad Sanghi R10 & R11
15.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi R10 & R11
16.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers & 10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli -R9
17.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/202	Gireesh Sanghi Vs Sanghi Poly Zips Pvt. Ltd. & 10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli -R9
18.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt. Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli -R9
19.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli -R9
20.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli -R9
21.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt. Ltd. & 10 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli -R9
22.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
23.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8

24.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt. Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
25.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Private Ltd.& 10 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
26.	Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	PK Ramesh, Suspended Director of Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranav Charan	Mr. Gautam S Raman- R1
27.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt. Ltd. Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2
28.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra R2
29.	Comp App (AT) (CH) (Ins) No.165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors	Mr. A Ram Kumar	Mr. Mayur Mundra R1
30.	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt. Ltd.	Mr. Ashwin Shanbhag	Mr. Sathiyarayanan
31.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt. Ltd. & Anr. Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt. Ltd. & Anr.	Mr. Pradeep Joy	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O. Arumugasamy Vs T.R Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10
33.	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh- R1- R4 Mr. Pranav V Shankar
34.	TA (AT) No. 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs M. Leela & 10 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
35.	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018)	M. Nagaraj Vs M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
36.	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
37.	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. S Eshwar- R8- R10 Mr. Pranav V Shankar
38.	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs M. Leela & 8 Ors	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar
39.	Comp App (AT) (CH) No.11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr.Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa - R12
40.	TA (AT) No.294/2021 (CA (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021)	Samruddhi Investors Services Pvt. Ltd. Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Suryanarayana R2- R5
41.	TA (AT) No.123/2021 (CA (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Suryanarayana R1- R4

42.	TA (AT) No.124/2021 (CA (AT) No.225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors	Mr. Akash Singh	Mr. Suryanarayana R1-R4
43.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1
44.	Comp App (AT) (CH) (Ins) No.30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman
45.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
46.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
47.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 3 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4
48.	Comp App (AT) (CH) (Ins) No.272/2021 For Directions IA No. 204/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr.Y Suryanarayana R1 Mr.Anirudh Krishnan- R2
49.	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd.	Mr. S Kaushik Ramaswamy	
50.	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No. 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt. Ltd. & 9 Ors	Mr. Thriyambak J Kannan	Mr.Y Suryanarayana R1 M/s J Sagar Associates- R3, R7 Mr.VV Sivakumar R5, R6 Mr. Vinod Kumar R7

51.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Mr.Sathiyarayanan R1
52.	Comp App (AT) (CH) (Ins) No. 59/2023 Leave to file IA No. 216/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023 Urgent Hearing IA No.219/2023	SMS Foundation & Investment LLPRep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP, Harsha Exito Engineering Pvt. Ltd	Mr. K Gaurav Kumar, CS	Mr.T Dhanasekaran CS
53.	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha, Liquidator of IVRCL Ltd. Vs Litostroj Power D.O.O WITH	Mr.Nithyavendhan K	Mr. Arun Karthik Mohan
54.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr.Nithyavendhan K
55.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd. & Anr. Vs Anurag Goel & Anr.	Mr.P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2
56.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
57.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
58.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs Mr. S Muthuraju Erst. Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors.	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: -
(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website:** www.nclat.nic.in